

(b) A loan of Rs. 20 crores has been advanced to the Government of Burma for economic development of that country. Another loan of Rs. 4.93 lakhs has been advanced to the Government of Indonesia for training Indonesian Air Force personnel.

**Hide-out near for dacoits near
Ashoka Hotel**

*1429-A. { Shri Radha Raman:
Shri Shree Narayan Das:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a hide-out of dacoits was discovered near Ashoka Hotel recently;

(b) if so, whether any investigation in the matter have been carried out; and

(c) if so, with what results?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) and (c) Do not arise.

Smuggling

*1430. { Shri D. C. Sharma:
Shri Gajendra Prasad
Sinha: {
Pandit J. P. Jyotishi:
Sardar Iqbal Singh:
Shri Tangamani:
Shri Anirudh Sinha:
Shrimati Ila Palchoudhury:
Shri Balarama Krishnaswami:
Shri Daljit Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that smuggling of gold and other contraband goods has increased through land and sea borders of India during the last three months;

(b) if so, the extent and reasons for it; and

(c) the steps taken to tighten the watch on frontier borders?

The Deputy Minister of Finance (Shri B. K. Bhagat): (a) and (b). Smuggled gold and other contraband goods worth Rs. 1,29,44,080 were seized by the Customs and Central Excise authorities during the months of September, October and November, 1957. The seizures have definitely been larger than before but on this fact alone no conclusive inference can be drawn either of the scale or the trend of smuggling.

(c) Various legislative and executive preventive measures such as enhancement of powers of investigation of Customs Officers engaged in anti-smuggling work, delegation of certain Customs powers to border police forces, regular and surprise patrolling of vulnerable sectors of the border and the coast line and closer follow-up of information, have been taken to check smuggling. A Central Directorate of Revenue Intelligence has been also recently constituted to more effectively co-ordinate the anti-smuggling activities of the various field organisations

Foreign Exchange

*145- { Shri Shree Narayan Das:
Shri Radha Raman:
Shri D. C. Sharma:
Sardar Iqbal Singh:
Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Finance be pleased to state:

(a) the present position of foreign exchange;

(b) whether there has been any appreciable improvement in the matter of balance of payments position in the last two months;

(c) if so, the details of it; and

(d) the extent to which it has been possible to defer foreign exchange payments?

The Deputy Minister of Finance (Shri B. K. Bhagat): (a) to (c). The

foreign exchange position of the country is broadly reflected in the fluctuations in the level of sterling balances held by the Reserve Bank of India. These balances dropped by Rs. 26 crores in October, 1957 and by Rs. 17 crores in November 1957, which is appreciably less than the fall of approximately Rs. 33 crores per month, on the average, for the period July-September, 1957.

(d) Since January, 1957, it has been possible to arrange for imports on deferred payments basis to the extent of Rs. 52 crores.

Advisory Committees in Andamans

*1432. { Dr. Ram Subhag Singh:
Shri A. S. Saigal:

Will the Minister of Home Affairs be pleased to state:

(a) the number of official and non-official members of the (i) Advisory Council; (ii) Planning Committee; (iii) Education Advisory Committee and (iv) Labour Advisory Council formed recently in Andaman islands;

(b) whether the non-official members are representatives of the public or otherwise selected by the Chief Commissioner himself;

(c) whether, as per the constitution of these bodies, their meetings are required to be held after certain intervals; and

(d) whether their meetings are in practice held regularly?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a), (c) and (d). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 126.]

(b) Except for the members of the Advisory Council who are all nominated by the Government of India, the non-official members of the committees and councils are nominated by the Chief Commissioner taking into account the various public interests.

निर्वाचक नामावलियाँ

*१४३३. श्री ए० सा० साहस्राल :
क्या बिबि मंत्री यह बताने की कृपा करेंगे कि निर्वाचक-नामावलियाँ किस प्रकार और किस आधार पर तैयार की जानी हैं ?

बिबि मंत्री (श्री ए० सा० साहस्राल) :
मतदानियों की सूचियाँ या निर्वाचक नामावलियाँ सम्बन्धित निर्वाचन क्षेत्रों के निर्वाचक रजिस्ट्रीकरण पदाधिकारियों द्वारा लोक प्रतिनिधित्व अधिनियम १९५० और लोक प्रतिनिधित्व अधिनियम (निर्वाचक नामावलियों की 'यारी') नियम, १९५६ के उपबन्धों के अनुसार निर्वाचन आयोग के निदेशाधीन तैयार की जानी हैं।

Discharge/Dismissal of Employees

2028. Shri S. M. Banerjee: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1582 on the 12th September, 1957 and state the total number of employees both industrial and non-industrial discharged or dismissed on disciplinary grounds during the years 1947 to 1956?

The Deputy Minister of Defence (Shri Raghuramiah): 13,297.

राष्ट्रीय पंचांग

२०२९ श्री ए० डी० मिश्र : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि देश में पंचांग तैयार करने वाले विद्वानों तथा विशेषज्ञों ने राष्ट्रीय पंचांग के सम्बन्ध में उनके मंत्रालय को जो विचार भेजे हैं, उसकी मुख्य मुख्य बातें क्या हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बालार) : नए राष्ट्रीय पंचांग का काम तौर से स्वागत किया गया है। जो मुसुदा मिले हैं वे ज्यादातर त्रिमास और महीनों के दिनों की पुनः व्यवस्था और लोंद का वर्ष निर्धारित करने के सम्बन्ध में हैं।